

ITEM NO.83 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 7397/2016

UNION OF INDIA AND ORS

Appellant(s)

VERSUS

GAJENDRA TEWARI

Respondent(s)

Date : 12/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kamal Kishore, Adv.

Mr. D. S. Mahra, Adv.

For Respondent(s)

Mr. Pulkit Tare, Adv.

Mr. Anurag Kishore, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service is complete.

Parties have not filed statement of case and statutory
period has expired.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)

Registrar